

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**R.P. No. 14 of 2013 in**  
**Appeal No. 236 of 2012**

**Dated : 7<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...** **Review Petitioner/  
Appellant(s)**

**Versus**

**Raj West Power Ltd. & Ors.** **...Respondent(s)**

Counsel for the Review Petitioner(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo for R.1

**ORDER**

The learned counsel for the Respondent is directed to file the written note within two days after serving copy on the other side.

Post the matter for further hearing on **25.04.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/ak